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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/57/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
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(1) for TK Bhaskar
Shwetha Vasudevan

counsel
for R2, R3, R4

Swetha

(2) T.V.P. Sai Vihari
for Anantam

counsel for
Petitioner

T.V.P. Sai Vihari

(3) Archana
for
Thirumalakam

counsel
R3

Archana

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms Swetha Vasudevan, counsel for R2 & R4 and Ms Archana, counsel for R3 are present. Shri T V P Sai Vihari, counsel for petitioner submitted that they have no instructions from the client and prayed time for seeking instructions. At request two weeks' time is granted for the same. Put up on **25.10.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)